## **NATIONAL COMPANY LAW TRIBUNAL** PRINCIPAL BENCH **NEW DELHI**

C.P NO. 10/111/MB/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE COMPANY

Mrs. Amita Buhariwala

Vs.

M/s. N.H.B. Agrotech Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 111(4)** 

S.NO. NAME DESIGNATION REPRESENTATION

**SIGNATURE** 

Vinad Icienne Adv

Screnz

**Order** 

For orders, see order in CP 8/111/MB/2013